

12.44 hrs.

**PAPERS LAID ON THE TABLE
DRAFT SCIENCE AND TECHNOLOGY PLAN
1974-79—VOLUME I**

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): I beg to lay on the Table a copy of the Draft Science and Technology Plan 1974-79—Volume I (Hindi version), [Placed in Library see No. LT-8235/74].

NOTIFICATION UNDER ALL INDIA SERVICES ACT, 1951 AND ARMS (Am.) (Amdt.) RULES, 1974.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table.

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) G.S.R. 812 published in Gazette of India dated the 3rd August, 1974 containing corrigendum to Notification No. G.S.R. 300 (E) published in Gazette of India dated the 5th July, 1974. [Placed in Library Sec. No. LT-8236/74].

(ii) The All India Services (Conduct) Amendment Rules, 1974, published in Notification No. G.S.R. 834 in Gazette of India dated the 10th August, 1974. [Placed in Library Sec. No. 8237/74].

(2) A copy of the Arms (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 733 in Gazette of India dated the 13th July, 1974, under sub-section (3) of section 44 of the Arms Act, 1959 [Placed in Library Sec. No. LT-8238/74].

ANNUAL REPORT OF PERMANENT INDUS COMMISSION FOR THE YEAR ENDED 31st MARCH, 1974.

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Permanent Indus Commission for the year ended the 31st March, 1974 [Placed in Library Sec. No. LT-8239/74].

ANNUAL REPORTS OF INDIAN TELEPHONE INDUSTRIES LTD. BANGALORE AND HINDUSTAN TELEPRINTERS LTD., MADRAS FOR 1972-73.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a copy each of the following Reports (Hindi and English: versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(1) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-8240/74].

(2) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-8241/74]

ANNUAL FINANCIAL STATEMENT OF GUJARAT ELECTRICAL BOARD FOR 1974-75 UNDER ELECTRICITY (SUPPLY) ACT, 1948 AND A STATEMENT

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): I beg to lay on the Table:—

(1) A copy of the Annual Financial Statement of the Gujarat Electricity Board for the year 1974-75 under sub-section (3) of section 61 of the Electricity (Supply) Act, 1948 read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat.